



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P./100/425/2019
O.A./100/1400/2019
M.A./100/1565/2019

New Delhi, this the 16th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Rajbir Singh (Vice Principal/HOS)
S/o Shyam Lal,
Aged about – 55 years
Group 'A',
R/o Flat No.2, Upper Ground Floor,
Royal Apartment, Saidulajab,
Delhi-110030
2. Gajraj Singh (Vice Principal/HOS)
S/o Shri Mawasi Lal,
Aged about – 55 years
Group 'A',
R/o A-80, Dilshad Colony,
Delhi-110093
3. Dr. Sudhir Kumar (Vice Principal/HOS)
S/o Shri I.S. Chaudhary
Aged about – 48 years
Group 'A',
R/o G-205, Gali No.9
Prem Nagar, Najafgarh,
New Delhi-110043
4. Raj Singh (Vice Principal/HOS)
S/o Shri Amar Singh,
Aged about – 49 years
Group 'A',
R/o 851, Sector-12
Sonepat, Haryana
5. Shashi Bhushan (Vice Principal/HOS)
S/o Shri Bahori Giri,
Aged about – 49 years
Group 'A',
R/o D-88, Street No.3
D - Block, Delhi-110093



6. Vishvambar Dayalu (Vice Principal)
 S/o Jagveer Singh,
 Aged about – 51 years
 Group `A',
 R/o H-44/46 E, Mahavir Enclave,
 New Delhi, South West Delhi
 Delhi-110045
7. Gyan Prakash Singh (Vice Principal/HOS)
 S/o Shri R.N. Singh,
 Aged about – 47 years
 Group `A',
 R/o C-1169, DDA Flats
 East of Loni Road
 Delhi-110093
8. Raj Kumar Sharma (Vice Principal/HOS)
 S/o Shri Brij Kishore Sharma,
 Aged about – 50 years
 Group `A',
 R/o 25-C, Anubhav Apartment
 Sector-13, Rohini,
 Delhi-110085

...Petitioners

(Through Shri Arif Khan for Shri Sudhir Naagar, Advocate)

Versus

1. Vinay Bhushan
 Director,
 Directorate of Education
 Govt. of NCT of Delhi,
 Old Secretariat, Delhi
2. Arvind Saxena
 Chairman
 Union Public Service Commission,
 Shahjahan Road,
 New Delhi-110069

... Respondents/Contemnors

(Through Ms. Esha Mazumdar, Advocate for Respondent 1
 Shri Ravinder Agarwal, Advocate for Respondent 2)



ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

This Contempt Case is filed alleging that the respondents did not implement the interim direction issued to the respondents on 6.05.2019 in OA No.1400/2019.

2. Today, it is represented that the respondents filed Writ Petition No.11347/2019 before the Hon'ble High Court of Delhi, feeling aggrieved by the interim order and there, the applicant has undertaken not to press the contempt case. In view of this development, the contempt case is closed.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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